

# CENTRAL ELECTRICITY REGULATORY COMMISSION

## Record of Proceedings

### PETITION NO. 265/2009 and 266/2009

Sub: Petition under Section 79 (1) of the Electricity Act, 2003. Denial of open access by State Load Despatch Centre, Karnataka.

Date of hearing : 11.2.2010  
Coram : Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member

#### **Petition No. 265/2009**

Petitioner : Gem Sugar Ltd. Bangalore  
Respondents : 1. Karnataka Power Transmission Corporation Limited, Bangalore  
2. Hubli Electricity Supply Company Ltd., Dharwad  
3. State Load Despatch Centre, Karnataka Power Transmission Corporation Ltd., Bangalore  
4. Reliance Energy Trading Co. Ltd., Mumbai

#### **Petition No. 266/2009**

Petitioner : Bannari Amman Sugars Limited, Bangalore  
Respondents : 1. Karnataka Power Transmission Corporation Limited, Bangalore  
2. Sri Chamundeshwari Electricity Supply Company, Mysore  
3. State Load Despatch Centre, Karnataka Power Transmission Corporation Ltd., Bangalore  
Parties present : Shri Anand K. Ganesan, Advocate, KPTCL

These applications have been made *inter alia* alleging denial of open access by KPTCL in contravention of the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008, as amended from time to time.

2. None appeared on behalf of the petitioner. Learned counsel for the respondents requested for short adjournment. Request was allowed
3. These applications shall be notified on 16.3.2010.

Sd/-  
(T.Rout)  
Joint Chief (Law)